

श्री बलवीर पुंज: एक संभावना यह भी है कि अगर उनका वीजा समाप्त हो जाएगा तो उन लोगों को उस अपराध में चीन में जेल जाना पड़ सकता है। इसलिए सरकार को उनके वीजा के extension का तुरंत प्रबंध करना चाहिए।

कुछ माननीय सदस्य: महोदय, मैं इस विषय के साथ स्वयं को संबद्ध करता हूँ।

MR. CHAIRMAN: Let us ascertain the position. I will request the Government to indicate the position...*(Interruptions)*...

SOME HON. MEMBERS: Sir, we all associate with the issue raised by the hon. Member.

SHRI PRITHVIRAJ CHAVAN: Sir, I have noted the points raised by the hon. Members. We will take care of all the suggestions made here and, if required, I will get back to the House.

श्री एस.एस. अहलुवालिया (झारखंड): सदन की कार्यवाही खत्म होने के पहले जरा सदन को बताने की कृपा करें।

MR. CHAIRMAN: Now, we resume the discussion on the Motion of Thanks on the President's Address.

SARDAR TARLOCHAN SINGH (Haryana): Sir, I have an important point to make.

Attacks on Sikhs in Pakistan

सरदार तरलोचन सिंह (हरियाणा): सर, मैंने यह नोटिस दिया था कि जो पाकिस्तान में सिखों के साथ हो रहा है, जजिया लग रहा है, उसमें भारत सरकार ने अब तक कुछ नहीं किया है। ...*(व्यवधान)*

MR. CHAIRMAN: We will take it up later.

सरदार तरलोचन सिंह: सर, किसी मुल्क में जजिया लगे, यह कोई छोटा इश्यू नहीं है। इस मामले में भारत सरकार ने अपना कोई अफसर पाकिस्तान नहीं भेजा है। सर, यह बहुत बड़ा इश्यू है। ..*(व्यवधान)*

MR. CHAIRMAN: This is the trouble that we will have.

SARDAR TARLOCHAN SINGH: Sir, there is a problem there. ...*(Interruptions)*...

MR. CHAIRMAN: Hon. Members, you are cutting the time of other Members ...*(Interruptions)*... You are cutting into the speaking time of other Members ...*(Interruptions)*... You see, a point has been raised and it will be taken note of.

श्री एस.एस. अहलुवालिया (झारखंड): सर, यह भारतीय नागरिकों का सवाल है। वहाँ जो सिख बसे हुए हैं ..*(व्यवधान)* लेकिन भारत सरकार ने इस पर कुछ नहीं किया है।

MR. CHAIRMAN: The point has been noted. Let us, now, continue with the discussion.

SHRI S.S. AHLUWALIA: Sir, our concern is sensitive. So, the Government should look into it...*(Interruptions)*... हमारे सिखों पर वहाँ जजिया कर लगे और उस पर कार्रवाई न हो! ..*(व्यवधान)*

श्री वीरेन्द्र भाटिया (उत्तर प्रदेश): महोदय, मैं इस विषय के साथ स्वयं को संबद्ध करता हूँ।

श्री बलवीर पुंज (उड़ीसा): महोदय, मैं इस विषय के साथ स्वयं को संबद्ध करता हूँ।

श्रीमती माया सिंह (मध्य प्रदेश): महोदय, मैं इस विषय के साथ स्वयं को संबद्ध करती हूँ।

श्री राज मोहिन्दर सिंह मजीठा (पंजाब): महोदय, मैं इस विषय के साथ स्वयं को संबद्ध करता हूँ।

श्री अवतार सिंह करीमपुरी (उत्तर प्रदेश): महोदय, मैं इस विषय के साथ स्वयं को संबद्ध करता हूँ।

श्री एस.एस. अहलुवालिया: महोदय, मैं इस विषय के साथ स्वयं को संबद्ध करता हूँ।

MR. CHAIRMAN: Would you please resume your seat?

सरदार तरलोचन सिंह: सर, वहाँ सिख मैम्बरों का एक delegation जाना चाहिए।

MR. CHAIRMAN: He has already said that. Would you please resume your seat? I, now, call upon Shri Ashwani Kumar.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

SHRI ASHWANI KUMAR (Punjab): Mr. Chairman, Sir, I thank you for giving me the opportunity to express myself on the most important policy document unveiled by the new Government. The President's Address is, indeed, a Charter of national renewal. It is a Charter of nation regeneration. But, if I were to define the qualitative distinction of the President's Address, I would say that it constructs for all of us to evaluate a matrix of governance in which the concerns of those who are on the margins are integrated with the mainstream. If I were to define its relevance to India in the 21st Century, I would say that it seeks to reassure the nation of our irrevocable commitment to inclusive society, to inclusive governance, to an architecture of inclusion that Indian society is all about.

Sir, I am privileged to be able to express myself on a subject that is, today, engaging the attention of a billion plus Indian people and, indeed, the world. The world watched a silent revolution when our party was returned with a remarkable mandate. This democratic revolution has to be answered in terms of the response of the new Government. This democratic mandate has to be redeemed by purposed governance, by human governance. This Address unfolds the charter of humane and caring governance. As a Prime Minister, Dr. Manmohan Singh once said, "A daring India must also be a caring India". And, to the extent, the one single thread that runs through all the pages of this address concerns itself with the welfare of the *aam aadmi*, concerns itself with the empowerment of those who have remained on the margins of the society. I think, we have more than amply, redeemed the pledge that we gave to the people of our country. On a more sounder note, on a more philosophical note that spells out the political philosophy of this Government, if someone were to say what is it that the President's Address tell the people of India, I would say that the Address reflects the will of our age. It shows us how to translate the will of our age in a manner that the people of India expect us to do.

Sir, there are many firsts in this address — the National Food Mission, the Food Security Act, the Independent Evaluator's Office in the Prime Minister's Office. These are many firsts